

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 245
CP-47/241-242/ND/2018

IN THE MATTER OF:
Sh. Krishan Pal Singh

... **Applicant/Petitioner**

Versus

Ultra technologies Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241-242

Order delivered on 02.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Rajat, , Adv. Rakesh Malviya

For the Respondent : Adv. Saif Mobin for R-1 & 4 Adv. Rakesh Wadhwa
& Adv. Priyanshi Agrawal for R-3

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 05.04.2024.

Sd/-
(COURT OFFICER)